

LCA-I No. 15/2000

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 29th October, 2018.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Brief Tender Notification No. HCK_DJ/2017-18/IND75 dated 12.10.2018 had called for procurement of 150 nos. of Copier machines under buyback of 133 old copier machines to Court Complexes in the State of Karnataka. The technical specifications are modified as below under this corrigendum.

There is no change in the date for submission of bids & openings of bids and schedules are as per the tender document only.

For more details visit <https://eproc.karnataka.gov.in> website. Further, clarifications regarding queries are attached herewith.

Sd/-

**C. M. JOSHI.
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU - 560 001.**

Amendment in the form of Corrigendum – After the Pre-Bid meeting Serial Number as in Technical Specifications.		
SL.No.	Present Terms/Specification	Changed to
6	User Authentication -up to 1000 or more authentication code	User Authentication -up to 999 or more authentication code
7	Continuous maximum copies-1000 or more authentication code	Continuous maximum copies- 999 or more authentication code
30	Running cost per copy-To be indicated by the vendor.	Need not be mentioned in the technical Specifications at Annexure-2, as the same is at line item Sl.No.- 2 , at Commercial bid format
33	Optional Support-If Additional trays are opted at additional Cost, Maximum Capacity - 3000 or Higher Sheets	Optional Support-If Additional trays are opted at additional Cost, Maximum Capacity - 2000 or Higher Sheets